

Central Administrative Tribunal
Principal Bench

O.A. No. 2664/2003

New Delhi this the 12th day of November, 2003

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Dr. A.K. Belwal,
S/o Shri P.N. Belwal,
137, Sukhdev Vihar,
P.O. Jamia Nagar
New Delhi-110025

-Applicant

(Applicant present in person)

Versus

- 1.. Union of India through
Secretary, Deptt. of Economic Affairs,
Ministry of Finance, IES Cadre Section,
North Block, New Delhi.
2. Secretary
Department of Personnel and Training
North Block, New Delhi.
3. Secretary
Tariff Commission,
Lok Navak Bhavan, 7th Floor
Khan Market, New Delhi-110003.

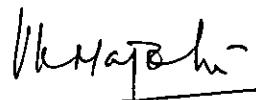
-Respondents

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice-Chairman (A)

Heard.

Applicant seeks and is allowed to withdraw
this OA with liberty.


(V.K. Majotra)
Vice-Chairman (A)

cc.